

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4014/2025

KEHARI SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 190903/2022 - EXEMPTION FROM FILING O.T.

Date : 26-11-2025 This matter was called on for hearing today.

For Appellant(s) : Mr. Sadashiv, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed on behalf of sole respondent.

Scanned/Digital copies of the High Court and Trial Court records have not been received yet.

Issue reminder.

List again on 16.01.2026.

MASHROOR ALAM KHAN
Registrar

dm